

SECTION – III

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) Nos. 16804 & 15774 OF 2016
WITH
PRAYER FOR INTERIM RELIEF

M/s. World Window Infrastructure Logistics Pvt. Ltd.Petitioners

Versus

M/s. Paswara Chemicals Ltd. & OthersRespondents

OFFICE REPORT

SLP (C) No. 16804 OF 2016

The matter was listed before the Hon'ble Court on 4th July 2016, when the Court was pleased to pass the following orders:-

**“Delay condoned.
Issue notice, returnable in six weeks.”**

It is submitted that there are five Respondents. Show Cause Notice was issued on 18th July 2016 to Respondent Nos.1 to 3 through Registered A.D. Post and Respondent No.4 & 5 through Mr. Sarvan Ritam Khare, Advocate, who has already filed Caveat/ Vakalatnama/Appearance on their behalf. Mr. Sachin Mittal, Advocate has on 16th August 2016 filed Vakalatnama/ Appearance on behalf of Respondent No.1 and Mr. B.K. Prasad, Advocate has on 22nd August 2016 filed Vakalatnama/ Appearance on behalf of Respondent Nos.2 and 3.

It is further submitted that service of notice is complete but Counsel for the Respondents have not filed Counter Affidavit so far.

SLP (C) No. 15774 OF 2016

The matter was listed before the Hon'ble Court on 18th July 2016, when the Court was pleased to pass the following orders:-

...2/-

“Issue notice.

To be listed along with SLP (C) No.....CC 10709/2016.”

It is submitted that there are four Respondents. Show Cause Notice was issued on 28th July 2016 to Respondent Nos.1 to 3 through Registered A.D. Post and Respondent No.4 through Mr. Shree Pal Singh, Advocate, who has already filed Caveat/Vakalatnama/Appearance on behalf of Respondent No.4. Mr. Sachin Mittal, Advocate has on 16th August 2016 filed Vakalatnama/Appearance on behalf of Respondent No.1. Neither A.D. Card or unserved cover containing the said notice has been received back from Respondent Nos.2 and 3 so far.

It is further submitted that a copy of Show Cause Notice was also sent to Mr. B.K. Prasad, Advocate Standing Counsel for Respondent Nos.2 & 3/Union of India, but he has not filed Vakalatnama/ Appearance on behalf of Respondent Nos.2 & 3.

It is lastly submitted that Counsels for the Respondent Nos.1 and 4 have not filed Counter Affidavit so far.

The matters above-mentioned are listed before the Hon'ble Court with this Office.

Dated this the 24th Day of August, 2016.

ASSISTANT REGISTRAR

Copy to :

1. Mr. Shree Pal Singh, Advocate
79, Old Lawyers Chambers.
2. Mr. Sarvan Ritam Khare, Advocate
224, M.C. Setalvad Lawyers Chambers.
3. Mr. Sachin Mittal, Advocate
10, Todarmal Lane, Bengali Market,
New Delhi-110001.
4. Mr. B.K. Prasad, Advocate
Central Agency Section.

ASSISTANT REGISTRAR